

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00063/2018**

Jabalpur, this Wednesday, the 14<sup>th</sup> day of August, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**

Nishant Kori, S/o Late Shri Dayashankar Kori, aged about 26 years, C/o Dilip Kushwaha, R/o 371, Choti Omti, Khalasi Line, Jabalpur (M.P.)

**-Applicant**

**(By Advocate – None)**

**V e r s u s**

1. Union of India through Secretary, Ministry of Defense Production, South Block, New Delhi – 110001.

2. The General Manager, Grey Iron Foundry, Jabalpur (M.P.) – 482009

**-Respondents**

**(By Advocate – Shri D.S. Baghel, proxy counsel of Shri J.K. Jain)**

**O R D E R (O R A L)**

None for the applicant.

2. It is seen that there has been no representation on the part of the applicant on four consecutive occasions including today. Thus, it appears that applicant has lost interest in prosecuting this case anymore.

3. Accordingly, the O.A is dismissed for want of prosecution.

**(Navin Tandon)**  
**Administrative Member**

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